

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.10.2022 (TUESDAY)

## COURT-IV

# CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

### **For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1123 of 2022 & I.A. No. 3319 of 2022 <b>(With Defects)</b>	Excise and Taxation Department Govt. of Haryana Vs. Ashok Kumar Resolution Professional  <b>With</b>	Hemant Gupta	Prachi Johri Vatsalya Kumar

### **For Hearing**

2.	Comp. App. (AT) (Ins) No. 32 of 2022 <b>(With Defects)</b>	Income Tax Department Vs. Indianroots Shopping Ltd. & Ors.	Zoheb Hossain	Prachi Johri
3.	Comp. App. (AT) (Ins) No. 09 of 2020	Prajendra Jaroli Vs. Jai International Pvt. Ltd.	R. Sudhinder	Nilesh Deep
4.	Comp. App (AT) (Ins) No. 61 of 2020 & I.A. No. 168, 169 & 364 of 2020	Sagar Shankar Bait Vs. Asset Reconstruction Company India Ltd. & Ors.	Prashant S. Kejale	Usha Singh-R1 Manoj Kumar Mishra-RP
5.	Comp. App. (AT) (Ins) No. 112-113 of 2020	Balmukh Goldjewel and Multitrading Pvt. Ltd. Vs. Rakesh Rathi & Ors.	Akshay Sharma	Ms. Bhavya Bhatia-R1 Apoorv Shukla-R3 Yashvardhan
6.	Comp. App. (AT) (Ins) No. 1065 of 2020 & I.A. No. 2867 of 2020	Gail (India) Ltd. Vs. Kuldip Kumar Bassi Resolution Professional of Asian Colour Coated Ispat Ltd. & Anr.	Varun K. Chopra	Pooja Mahajan

7.	Comp. App. (AT) (Ins) No. 990 of 2021	Gajendra Investment Ltd. Vs. Bleu Noir Infrastructure Development Pvt. Ltd.	Anuj P. Agarwala	Malak Bhatt Rajat Bector
8.	Comp. App. (AT) (Ins) No. 440 of 2022	Chandra Prakash Vs. Naveen Chaudhri (Suspended Director)	Sanju Kumar	Aditya Madaan Harimohana N. Saumya Tiwari
9.	Contempt Case (AT) No. 11 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019 & I.A. No. 451 of 2022	Anant Kumar Singh Vs. Prithvi Raj kasana  <b>With</b>	Saurabh Kalia	Yogesh Sharma- Contemnors 1 to 3
10.	Contempt Case (AT) No. 14 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Jatin Bachani & Ors. Vs. Morpheus Developers Pvt. Ltd. & Ors.	Malak Bhatt	Yogesh Sharma- Contemnors 1 to 3

**02:00 PM**

**For Hearing**

11.	Comp. App. (AT) (Ins) No. 655 of 2020	Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd.	Atul Jain	Ravi Ranjan Shivani Kher-R1, R2, R3 & R8
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**After the above**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

12.	Comp. App. (AT) (Ins) No. 353 of 2019 <b>(PH)</b>	Surinder Kumar Jain. Vs. Seriatim Land and Housing Pvt Ltd.	Piyush Singh	Ranjana Roy Gawai
13.	Comp. App. (AT) (Ins) No. 1104 of 2020 <b>(PH)</b>	Vikas Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
14.	Comp. App. (AT) (Ins) No. 1105 of 2020 <b>(PH)</b>	Sapna Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
15.	Comp. App. (AT) (Ins) No. 1107 of 2020 <b>(PH)</b>	Archana Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.  <b>With</b>	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2

<b>16.</b>	Comp. App. (AT) (Ins) No. 1108 of 2020 <b>(PH)</b>	Kamlesh Devi Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

By order of Hon'ble Chairperson  
-sd/-  
Registrar